NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 134/397-398/NCLT/AHM/2016 (New) C.P. No. 65/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company:

Sandeep Jagdishchandra Dave

V/s.

Environmental Project Mgmt. Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 Tatin Kapadia

Company Contests

2. ALKESH JALAN PRACTISING. PETITONER SOS

COMPAINT SECRETARY

<u>ORDER</u>

Learned PCS Mr. Alkesh Jalan present for Petitioner. Learned PCS Mr. Jatin Kapadia present for Respondents no. 1 to 4.

Rejoinder filed by petitioner.

For final hearing list the matter on 27.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of May, 2017.